per head per day to displaced persons above 2 years and below 12 years.

In addition the semi-permanent and permanent liabilities of Government are entitled to firewood and clothing according to prescribed scales.

Oral Answers

- Shri S. C. Samanta: May I know, Sir, whether any number has been added to the Yole Camp with the abolition of the Jammu Camp?
- Shri A. P. Jain: The question is altogether incomprehensible to me, because Jammu Camp has nothing to do with the Yole Camp.
- Shri S. C. Samanta: May I know whether a number of unattached persons who were left in the Jammu Camp after its abolition were added to the Yole Camp or not?
- Shri A. P. Jain: Some time ago a few persons belonging to the permanent liability were brought to the Yole Camp. But I may inform the hon. Member that the Yole Camp has been practically disbanded. The last batch of 103 families is shortly to leave and then the camp will be completely closed.
- Shri S. C. Samanta: May I know, Sir, how the training arrangement of these, semi-permanent liability, unattached persons will be met—whether Central training centres will be opened in Yole Camp or elsewhere?
- Shri A. P. Jain: As I said, the Yole Camp is being wound up.
- Shri T. S. A. Chettiar: May I know on what principles these divisions are made?
- Shri A. P. Jain: The principle is given there—age.
- Shri T. S. A. Chettiar: I mean permanent liability and temporary liability.
- Shri A. P. Jain: Liabilities are divided into three categories:
 - (i) Complete permanent liability: Those displaced persons who due to age or infirmity cannot do any useful work and who have none in a position to support them at present or in the future;
 - (ii) Partial permanent liability: Such inmates of Homes/Infirmaties as can, after some training become partially employable or whose children, as they are able to stand on their own legs, can contribute partially towards maintenance of their parents; and

- (iii) Complete but terminable liability: Dependent children and orphans living in Homes/Infirmaries, will constitute Government's complete but terminable liability. Such adults, as after an initial period of training are in a position to support themselves, or their children/other relatives are in a position to support them will also constitute complete but terminable liability.
- Shri S. C. Samanta: May I know whether any complaint has been received by the hon. Minister as regards the insufficiency of supply of clothing and medical facilities there?
- Shri A. P. Jain: No such complaint was received. But as I said the camp has been wound up: Only 103 families remain which are in the process of being shifted from Yole Camp to other places.

SANSKRIT STUDY

- *1485. Dr. Ram Subhag Singh: Will the Minister of Education be pleased to state:
- (a) whether the Government of India have given any subsidy to any Indian Universities for promoting Sanskrit study;
 - (b) if so, to which Universities; and
- (c) the amount of subsidy to each of them?
- The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malsviya): (a) to (c). Government have given to the Andhra University a Silver Jubilee grant of Rs. 3 lakhs for the establishment of a chair of Sanskrit.
- Dr. Ram Subbag Singh: May I know, Sir, whether Government has been approached by any other Universities for grants for such studies?
- Shri K. D. Malaviya: Yes, Sir; various Universities have approached Government for help on a Five-year Plan basis and all those schemes are being considered.

सेठ गोविन्द बास: क्या भिन्न भिन्न विष्वविद्यालयों में संस्कृत के पाठन के सम्बन्ध में जो ग्रान्ट मांगी गयी है वह किसी खास पाठ्यकम के लिये मांगी गयी है या अलग अलग मांगी गयी है ?

भी के बी नालबीय: जी हां, संस्कृत पाठन के लिए यूनीवर्सिटयों में विशेष तौर से कम बनाये गये हैं। और वह तमाम योजनायें विचाराये यहां केज दी गयी हैं, वह लम्बी योजनायें हैं। छन के जिये जिन यूनीवसिटयों ने रकम मांगी है वे ये हैं:

बनारस यूनीविसटी, दिल्ली, इलाहाबाद, अन्नामलाये, बरोदा, मद्रास, मध्यभारत, ट्रावनकोर-कोचीन ।

इन सब जगहों से संस्कृत पाठन के लिये योजनायें आई हैं। बनारस हिन्दू यूनीवर्सिटी ने ३ लाख ७५ हजार रुपये मांगे हैं.....

Mr. Speaker: He need not go into details.

श्री घुलेकर: क्या सरकार ने कोई ऐसे स्कालरिशाप कायम किये हैं जिन से जो संस्कृत के स्कालर यूनिवसिटयों में हैं वे विदेशों में जा कर, जैसे जरमनी में और अपन्य स्थानों में जहां पर कि संस्कृत की विद्या अधिक है, पढ़ सकें ?

श्री के बी शालबीय: ऐसी किसी योजनाके बारे में तो मुझे सूचना नहीं है।

श्री एमः एलः हिबेदी: क्या मैं यह पूछ सकता हूं कि यह जो सबसिडी दी गयी है यह केवल संस्कृत के लिये दी गयी है मा और विश्यों के लिये भी दी गयी है ?

श्री के बी भालबीय: इस समय तो मैं ने संस्कृत के लिये ही उत्तर दिया है।

Shri Krishnacharya Joshi: May I know, Sir, whether any subsidy is being given to other institutes for promotion of any language?

منستر آف ایجوکیش ایند. نهچرل رسورسز ایند سائنتینک ریسرچ (مولانا آزاد) : ایک مات س ماف کر دوں - چونکه یه سوال یونیورستیوں
کے لئے کہا گیا تھا اس لئے جواب میں
صرف یونیورستی کا ذکر گیا گیا - کئی
انستیتیوشنس هیں جو ریدک لتریچو
کا ریسرچ کو رہے هیں یا عام سنسکرت
لتریچر کا - گورنمنت انہیں بھی مدد دے
رھی ہے - ان کا ذکر نہیں کیا گیا ہے جیسے هوشیارپور کا انستیتیوت اور
بہندارکر انستیتیوت ، پونا -

[The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): I would like to clarify the position. As this question concerned the Universities, therefore in reply reference was made only to the Universities. Certain institutions like the Hoshiarpur Institute and the Bhandarkar Institute, Poona are carrying on research in Vedic literature or general Sanskrit literature. Government is giving aid to these institutions also, but these have not been referred to.]

WOMEN IN ALL-INDIA SERVICES

*1486. Dr. Ram Subhag Singh: Will the Minister of Home Affairs be pleased to state the number of women at present in the (i) Indian Administrative Service, (ii) Indian Police Service, and (iii) Indian Foreign Service?

- (ii) Indian Police ServiceNil.
- (iii) Indian Foreign Service.....4.

Dr. Ram Subhag Singh: Is there any bar to women being appointed in the Indian Police Service?

Shri Datar: No bar

Dr. Ram Subhag Singh: Did any woman candidate pass the U.P.S.C. Examination for the Indian Police Service?

Shri Datar: Till now, to my know-ledge, none has appeared for the Indian Police Service.

Dr. Ram Subhag Singh: May I know, Sir, whether there are any women appointed to judicial posts?